

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR EBC BEARINGS INDIA LIMITED
OPERATING IN BUSINESS MANUFACTURE OF MACHINERY AND EQUIPMENT**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	EBC BEARINGS (INDIA) LIMITED
2.	Address of the registered office	Plot No. 10, IDA Bollaram, Jinnaram Mandal, Jinnaram Hyderabad TG 502325 IN
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Hyderabad (dismantled machinery)
5.	Installed capacity of main products/ services	There are no operations in the company Only dismantled Machinery lying in the site
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Contact Mummaneni Vazra Laxmi, Resolution Professional at emailtolak@gmail.com and at ebilcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Contact Mummaneni Vazra Laxmi, Resolution Professional at emailtolak@gmail.com and at ebilcirp@gmail.com
10.	Last date for receipt of expression of interest	27-05-2023
11.	Date of issue of provisional list of prospective resolution applicants	05-06-2023
12.	Last date for submission of objections to provisional list	11-06-2023
13.	Process email id to submit EOI	ebilcirp@gmail.com

Place: Hyderabad
Date: 13-05-2023

Mummaneni Vazra Laxmi
Resolution Professional of
M/s. EBC Bearings (India) limited
IBB/PA-001/IP-P00919/2017-2018/11526
Flat No.107, V.V.Vintage Residency,
Somajiguda, Hyderabad-500082

